National Company Law Tribunal

Allahabad Bench

CPNO. 141/A40/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE COMPANY: Sonal Tulsiyan M/s Banassas Flavourse Put Hel. S. O'rs.

SECTION OF THE COMPANIES ACT/1 & B CODE: 7(7) of Companies Act, 2013.

SI. NO.

Designation

Representation

1.

2.

Tanner hade Advorate Petitioner Vannap Sode Monica Handa PCS Respondent Jours

CP NO.141/ALD/2017

Sh. Tanmay Sadh, Advocate for the petitioner. Ms. Monica Nanda, PCS representing the respondent. She seeks time to file a reply to the present petition and intends to raise the question of maintainability of the present petition. Hence, such liberty is granted for filing reply as well as on preliminary objection regarding the maintainability.

The matter be listed on 8th December, 2017.

Dated:13.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)